

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No.

of

Applicant(s):

Respondent(s) :

Advocate for

Respondent (s) :

Applicant(s) :

O.A No. 290/00963/15

Date of Order : 12.07.2016

Ms. S. Rizvi proxy counsel for Shri S.P. Singh present for the applicant.

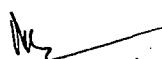
Shri K.S. Yadav present for the respondents.

Learned counsel for the applicant submits that relief sought by the applicant has already been granted. Thus, the O.A. has become infructuous. She does not want to press the O.A.

Accordingly, the O.A. is dismissed as infructuous.


[Praveen Mahajan]

Administrative Member


(Dr. Murtaza Ali)

Judicial Member

Manish/-